GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA

UNSTARRED QUESTION NO. 368 ANSWERED ON 23.07.2025

NFS use in Central University Faculty Appointments

368 Shri Manoj Kumar Jha:

Will the Minister of **Education** be pleased to state:

- (a) total sanctioned and filled posts of Assistant Professor, Associate Professor, and Professor in all Central Universities over the last five years, category-wise for SC, ST, OBC and General as of June 2025:
- (b) current number of vacancies and those declared "Not Found Suitable" (NFS) in each reserved category over the last five years and whether data shows a higher NFS incidence in these categories; and
- (c) the reasons for disproportionately higher NFS use in reserved-category recruitment and the corrective steps taken to ensure fair hiring of reserved category candidates?

ANSWER MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) As informed by the University Grants Commission, category-wise the total number of sanctioned and filled posts as on 30.06.2025 in Central Universities are given below:

	No. of Total	Category wise No. of sanctioned posts				No. of Total	Category wise No. of filled posts			
	sanctioned posts					filled posts				
Post	posts	GEN	SC	ST	OBC	posts	GEN	SC	ST	OBC
Professor	2537	1538	308	144	423	1157	935	111	24	84
Associate Professor	5105	3013	632	307	883	3238	2533	308	108	275
Assistant Professor	11309	6285	1370	704	2382	9667	5786	1180	595	1838
TOTAL	18951	10836	2310	1155	3688	14062	9254	1599	727	2197

(b) to (c): Central Universities are statutory autonomous organisations established under the respective Central Acts of Parliament and governed by the provisions of the Acts, Statutes, Ordinances made thereunder. All administrative and academic decisions are taken by the Central Universities with the approval of statutory bodies in accordance with statutory provisions and the relevant regulations/guidelines of the University Grants Commission (UGC). Applications are invited through

an open advertisement(s), wherein all the eligible candidates can apply. Selection Committees, duly constituted for recruitment under the relevant provisions, make recommendations regarding suitability of the candidates for the post(s) and accordingly, appointments are made on the basis of the recommendations of the Selection Committees. Suitable candidates have been appointed in all categories as per the recommendations of selection committee(s). Only in cases where suitable candidates were not available, irrespective of the category, the appointments were not made. The details of number of candidates "Not Found Suitable" by selection committees for teaching posts in Central Universities are not maintained centrally. The UGC Regulations on "Minimum Qualifications for appointment of teachers and other academic staff in Universities and Colleges, 2018" provide for a transparent and objective selection procedure. As per said UGC Regulation 2018, Selection Committee for appointment of teachers among others consists of representatives of SC/ST/OBC/minority/women/differently-able categories, if any of candidates from any of this category is an applicant.
